

**HIGH COURT OF UTTARAKHAND
NAINITAL**

OFFICE MEMORANDUM

No. 26 /UHC/VII-a-1/Stationery/2015

Dated: May 8, 2015

Monthly National Lok Adalat is to be held on 09.05.2015 (Second Saturday), all the Sections shall remain open for full day except Admn. A, Listing, Institution, Accounts, Inspection, Record Room, Copying and Protocol on the aforesaid date.

By order of Hon'ble the Chief Justice

Sd/-
(Narendra Dutt)
Registrar General

No. 2161 /UHC/ Stationery/2015

Dated: May 8, 2015

Copy forwarded for information and necessary action to:-

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S./ P.A to Hon'ble Judge with the request to place this Office Memorandum for His Lordship's kind perusal.
3. Member Secretary, State Legal Service Authority, Uttarakhand, Nainital.
4. Advocate General/ Government Advocate/ Chief Standing Counsel.
5. Assistant Solicitor General, Union of India at Nainital.
6. Additional Chief Standing Counsel, U.P. at Nainital.
7. President, High Court Bar Association, Nainital.
8. All the Registrars of the Court.
9. Joint Registrar of the Court.
10. All the Deputy Registrar of the Courts.
11. Head P.S./Head B.S. of the Court.
12. All the Assistant Registrar/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
13. Chief Public Relation Officer of the Court at Dehradun and Chief Protocol Officer of the Court at New Delhi.
14. OIC/ NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
15. Dispensary, High Court of Uttarakhand.
16. Security Officer, High Court of Uttarakhand.
17. Guard File.
18. Notice Board.


(Jitender Kumar)
S.O. (Stationery)